

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION (CORRIGENDUM)**

No. 128. /UHC/Admin.A/2011

Dated : May 16, 2011.

**Subject : Corrigendum of Notification issued for the recruitment of Uttarakhand Higher Judicial Service Examination – 2011.**

Kindly refer to the earlier Notification No. 105/UHC/Admin.A/2011 dated 31.03.2011 regarding the subject noted above. In the matter, I am to state that in paragraph no. 2 of the said notification, it was indicated that 4 posts of Additional District Judges are to be filled by direct recruitment, it should be read as 6 and that 2 extra posts would be filled up from the General Category.

Kindly also circulate this corrigendum.

By order of the Court,

Sd/-  
(U.C. Dhyani)  
Registrar General